

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 595/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Siddhartha Datta
2. Ms. Suhani Dwivedi

} IRP

Suhani Dwivedi
19/01/2018

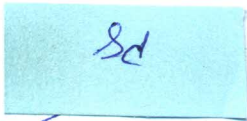
**19.01.2018 (S.No.106) – Allahabad Bank Vs. SPS Steel Rolling Mills
Ltd.**

ORDER

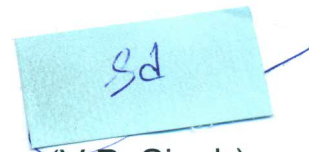
Ld. Counsel for the IRP is present.

Ld. Counsel for the IRP has filed Progress Report which may be taken in record.

List on 22.02.2018 for further consideration.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)